



Title:Statement regarding Government Business for the 11th session of the 17th Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, with your permission, I rise to announce that Government Business for the remaining part of the 11th session of 17th Lok Sabha will consist of:-

Consideration of any item of Government Business carried over from today's order paper:-
[it contains ? (i) Consideration and passing of the Finance Bill, 2023; and (ii) Consideration and passing of the Repealing and Amending Bill, 2022.]

Consideration and passing of the following Bills:-

- (i) The Competition (Amendment) Bill, 2022;
- (ii) The Biological Diversity (Amendment) Bill, 2022; and
- (iii) The Inter-services Organisations (Command, Control & Discipline) Bill, 2023.

Consideration and passing of the Multi-State Cooperative Societies (Amendment) Bill, 2022, *as reported by Joint Committee.*

माननीय सभापति: जिन माननीय सदस्यों को आज नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामलों के अनुमोदित पाठ को 20 मिनट के अंदर व्यक्तिगत रूप से सभा पटल पर रख दें ।

? (व्यवधान)